

HARYANA VIDHAN SABHA

## THIRD REPORT

OF THE

## Committee on the Welfare of Scheduled Castes and Scheduled Tribes

VIDHAN SABHA SECRETARIAT, CHANDIGARH JANUARY, 1976.

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## COMPOSITION OF THE COMMITTEE ON THE WELEARE OF SCHEDULED CASTES AND SCHEDULED TRIBES FOR THE YEAR 1973-74, 1974-75 AND 1975-76.

## Chairman

1. Rao Nibal Singh, M.L.A.

## Members

2. Shri Fateh Singh, M.L.A.
3. Shri Gulab Singh Jain, M.L.A.
4. Chaudhri Manphul Singh, M.L.A.
5. Chaudhri Peer Chand, M.L.A.
6. Chaudhri Phool Chand (Rohat), M.L.A.
7. Chaudhrı Phul Singh Kataria, M.L.A.
8. Comrade Ram Kishan Azad, M.L.A.
9. Chaudhri Ram Parshad, M.L.A.

## Secretariat

1. Shri Raj Kumar Malhotra,
.. Secretary
2. Shri Raj Krishan
3. Capt. S. S. Ahlawat
.. Deputy Secretary
. Research Officer.

## (v)

## INTRODUCTION

1. I, the Chairman of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes, having been authorised by the Committee in this behalf, present this Report on the grant of various concessions/benefits to the members belonging to the Scheduled Castes and Scheduled Tribes as also on their reservation/representation in the services of the following Departments :-

## 1. Haryana State Electricity Board ; and

2. Co-operation Department.
3. The Committee examined the Chairman of the Haryana State Electricity Board and the Administrative Secretaries/therr representatives of the Departments mentioned above.

3 A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
4. The Committee place on record their appreciation of the valuable assistance given by the Commissioner and Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department and his staff and are thankful to the Commissioner and Secretary to Government, Haryana, Irrigation and Power Department, the Chairman, Haryana State Electricity Board, the Commissioner and Secretary to Government, Haryana, Co-operation Department and the Registrar, Co-operation Department and their representatives who appeared before the Committee for oral examination. The Committee are also deeply thankful to the Secretary, Haryana Vidhan Sabha and his Officers and staff for the whole-bearted co-operation and assistance given by them.

## CHANDIGARH.

The 5th January, 1976
NIHAL SINGH
Chairman.

## REPORT

## HARYANA STATE ELECTRICITY BOAR D

The Committee asked the State Electricity Board to supply to them the statement showing the reservation of persons belonging to the Scheduled Castes and Scheduled Tribes in the Haryana State Electricity Board as it stood on 31st March, 1975.

The Board supplied the required information as under : -
(i) Total number including ad-hoc employees. $=19,779$
(ii) Total number of posts held by Scheduled $\quad 2,646$ Castes/Tribes, excluding Sweepers.
(iii) Percentage of posts held by the Scheduled $\quad 13.38$ Castes/Tribes.

The Board further clarified that no direct appointment to Class-I posts is being made in the Haryana State Electricity Board. All Class-I posts are filled in on seniority-cum-merıt basis by promotion. However, appointment to the post of G.T.As./A.E Class-II is resorted to and the reservation quota of $22 \%$ for Scheduled Castes/Schedulcd Tribes and Backward Classes is invariably shown in the requisitions and advertisements. Efforts are made to recruit members of Scheduled Castes/Scheduled Tribes in services of the Board according to the instructions issued by the State Government for members belonging to these Castes but unfortunately adequate number of qualified persons belonging to these castes do not become available and perforce, in the interest of work, candidates belonging to other communjties are appointed.

As desired by the Committee a written statement showing the position of persons belonging to Scheduled Castes and Scheduled Tribes in various categories of posts as on 31st March, 1975 was supplied by the Board to the Committee (Please see appendix-i).

As further desired by the Commitee a statement showing the number of posts filled up during 1972-73, 1973-74 and 1974-75 through advertisements or otherwise was supplied by the Board (Please see appendixii).

On perusal of the information supplied by the Board the shortfall in the following categories of posts merits the special consideration of the Committee.

| Sr . No. | Name of posts <br> (Please see appendix-i) | Total No. of employees as on 31.3.1975 | Scheduled <br> Castes/Scheduled <br> Tribes employees as on 31.3.1975. | Percentage. |
| :---: | :---: | :---: | :---: | :---: |
| Class- III Posts |  |  |  |  |
| 1. | Head Clerk | 56 | - | - |
| 2. | Upper Division Clerk. | 1050 | 80 | 7.62 |
| 3. | Lower Division Clerk | 1751 | 212 | 12.11 |
| 4. | Cashier. | 77 | 6 | 7.79 |
| 5. | Driver. | 284 | 24 | 845 |
| 6. | Telephone Attendant. | 54 | - | - |
| 7. | Bill Distributor. | 391 | 59 | 15.09 |
| 8. | Steno-Typıst. | 19 | - | - |
| 9. | Store Munsi. | 3 | - | - |
| 10. | Receptionist/Telephone Operator. | - 6 | 1 | 1667 |
| 11. | Restorer. | 7 | $\cdots$ - | - |
| 12. | Assistant (Head Office). | ). 191 | $11^{\prime}$ | 5.76 |

## Class-IV Posts

1. Havildar. 30

2, Daftry. 21
3. Tradesman Mate/Store Mate. 195

33
16.67
4. Record Lifter.

1
5. Peon Cum Glass Cleaner. 3
6. Cycle Attendent. 2

The main reason advanced by the Board for the shortfall in the quota of Scheduled Castes/Scheduled Tribes for technical posis was non-availabinty of suitable candidates,

The Committee are constrained to observe that the Board did not make any efforts to implement the policy/instructions of the Government issued from time to time regarding the recruitment of persons belonging to the Scheduled Castes/Scheduled Tribes against the posts reserved for them in the Board. The information supplied by the Board, mentioned above, makes it categorically clear that the Board has deliberately avoided to recruit the Scheduled Castes/Scheduled Tribes candidates agamst the posts which were reserved for such candidates and particularly, aganst those posts where no technical qulification was required, The Committee therefore, recommend to the Government that a special drive may be lunched by the Board to fill up those posts, technical/non-technical, by Scheduled Castes/Scheduled Tribes persons as early as possible.

The Committee further recommend to take necessaly steps to set up special institutions for Scheduled Castes employees in the Board to mpart them technical Education especially when the Board is an autonomous body and the permission of the Government is also not required. This facility may also be extended to non-employees of the Board in deserving cases. The Committee feel that with the setting up of aforesald institution, the Board will not face any difficulty to get the members of Scheduled Castes/ Scheduled Tribes candidates for the Technical posts,

The Commattee are also constrained to note the slow progress of the Board in recruiting the Scheduled Castes candidates for reserved posts Therefore, the Committee recommend that a separate list for Scheduled Castes candidates be maintaned by the Board.

The Committee further recommend that an up-to-date Roster of Scheduled Castes/Scheduled Tribes employees in the various categories of posts may be maintaned which may show the exact percentage of Scheduled Castes/Scheduled Tribes employees.

During the course of oral examination $1 t$ was observed by the Setting upa - Committee that special attention was not pard to Special Committee |recruit/promote the Scheduled/Castes/Tribes candidates to wipe out the short fall for the last many years. Therefore, the Committee recommend to the Government to set up a special Committee of 2 or 3 senior Members of the Board who will watch -the interest of the Scheduled Castes/Scheduled Tribes candidates in the Board. That Committee will further guide the Board in the matter of prescribing qualifications and experience for the Scheduled Castes/Scheduled Tribes candidates. That Committee will also inspect the Roster of Scheduled Castes/Scheduled Tribes employees of the Board from tıme to time as also hold enquiries if there is any shortfall in the quota of employees beloning to *Scheduled Castes and Scheduled Tribes in the different categories of posts in the Board and submit periodical statement'to the Chairman of the Board.

During the course of oral examination of the representatives of the

Carrying forward of posts State Electricity Board, the Committee were told that belonging to the vacant posts meant for being filled up by persons than the Sclate Scheduled Castes were sometımes filled up by persons other Castes with thuled Castes because the candidates belonging to the Scheduled

The Committee do not feel satisfied with the explanation given by the Board and recommend that the vacant posts earmarked for the Scheduled

Castes must be carried forward year to year for a period prescribed by the Government from time to time till these are filled up by persons belonging to the Scheduled Castes and Scheduled Tribes.

During the course of oral examination the Chairman of the Board Promotions to Technical/NonTechnical posts filling up a promotion relaxation. He further stated that, at the time of Castes with requisite experi post an officer/official belonging to the Scheculed ding but was filled up by promoting Non-Hariman the post was not kept pending but was filled up by promoting Non-Harijan official

The Committee recommend that promotional posts on technical side should be kept pending atleast for a period of two years so that technical hands available in the Department having experience for less than two years may become eligıble to get promotions aganst such posts.

The Committee further recommend to the Government that if no Scheduled Castes/Scheduled Tribes officials are promoted to those posts which were reserved for Scheduled Castes/Scheduled Tribes candidates, in that case it may be made categorically clear to the non-Scheduled Castes/ Scheduled Tribes offlcials that when Scheduled Castes/Scheduled Tribes candidates become eligible for promotion, they will be reverted and Scheduled Castes/Scheduled Tribes officials will be promoted against those posts within a period of two years.

During the course of oral examination the Chairman of the State Constitution of Electricity Board stated before the Committee that the the Board Board consists of 3 wholetime Members, 3 Non-Official (Part-tıme) Members and one Ex-officio Member who represents the Finance Department. He further clarified that so far as 3 wholetime Members are concerned, one of them ought to be Technical Member, another has to be an Administrative Member and the third to be the Finance and Accounts Member as per the provisions of the Act of the Board.

On being enquired, the Chairman of the Board informed that since the inception of the Board no Scheduled Castes/Scheduled Tribes person has ever been appointed as a Members of the Board. The Committee feel that this may be one of the main reasons for the shortfall in the percentage of Scheduled Castes/Scheduled Tribes officials in the Board

The Committee, therefore, recommend to the Government that if no person belongung to Scheduled Castes is appointed as whole-time Member, atleast a Scheduled Castes/Scheduled Tribes persons may be appointed as a Non official Member of the Board, in order to safeguard the interests of Scheduled Castes/Scheduled Tribes in the Board.

During the course of oral examination, the Charman of the Board
$\qquad$
Shortfall of Harijan posts informed the Committee about the reasons of shortfall of Harijan candidates recruited during the year 1972-73. The Charman stated that out of 224 Scheduled Castes candidates, 31 candidates have been appointed as Upper

Divisional Clerks in the year 1972-73, The percentage of which came to $15.4 \%$. The Chairman further stated that obviously there was no apparent reason for not achieving required percentage of shortfall. But he would go through the process of screening, try to achieve the required percentage of shortfall now. Since the shortfall was only $5 \%$ it would not be difficult to make up the deficiency.

The Committee recommend that necessary steps may be taken immediately by the Board to make up deficsency of $5 \%$ shortfall of Scheduled Castes candidates as early as possible.

During the course of oral examination the Charman of the Board $\overline{\text { Players }}$ stated that recruitment of the players for verious games in the Board is made through the Employment Exchange, by promotion from the existing staff working on lower posts, from the contingent staff on the basis of seniority. The Board also employs outstanding sportsrnen by taking them on deputation from the Government Departments or other organisations without going in for advertisements.

The Committee was not satisfied with this explanation and was of the view that some really telented players do not get a chance to show their worth. Unless the vacancies are advertised in the newspapers, it does not come to public notice Although Haryana State Electricity Board is an autonomous body but if its players win in National Games, that brings laurels to the State. That can only be achieved if outstanding players are attracted from all parts of the country Accordingly the Committee recommend that players of varıous games be recruited in the Board by advertising the posts in the leading Newspapers.

## CO-OPERATION DEPARTMENT

The Committee asked the Co-operation Department to supply to them the statement showing he reservation of persons belonging to the Scheduled Castes and Scheduled Tribes in the Co-operation Department.

The Co-operation Department supplied the requrred information in respect of Registrar, Co-operative Soaieties and Audit Section as under :-

## Registrar Co-operative Socities

(i) Total number including ad-hoc employees. 1,627
(i1) Total number of posts held by Scheduled Castes/ Scheduled Tribes.
(iii) Percentage of posts held by the ${ }_{5}^{\text {S }}$ Scheduled Castes/ Scheduled Tribos, $16 \%$

## Audit Section

(i) Total number including ad-hoc employees. 431
(ii) Total number of posts held by Scheduled Castes/ Backward Classes.84
(iii) Percentage of posts held by the Scheduled Castes/
Backward Classes.

During the course of oral examination the Commissioner and secretary to Government, Haryana informed the Committee that so far as direct recruitment to L \& II posts were concerned, there was reservation of $20 \%$ for Scheduled Castes and Scheduled Tribes but that was not so in promotion cases. He further informed the Committee that regarding Class III \& IV posts there was reservation in promotional posts in the Department

He further stated that the Department had been following the instructons, issued by the Government on this subject

The Committee feel that had the Department followed the Government's instructions on the subject, the shortfall would not have occurred. It seems the Government's instructions have not been implemented in totality. The Committee further recommend that the shortfall may be made up as early as possible

As desired by the Committee a written statement showing the position of persons belonging to Scheduled Castes and Scheduled Tribes in various categories of posts was supplied by the Registrar, Co-operative Societies and the Chief Auditor to the Committee (Appendices III \& IV)

On perusal of the information supplied by the department, the Commithe notices the shortfall of percentage in various categories of the posts which is as under -

REGISTRAR CO-OPERATIVE SOCIETIES

| Sr Name of posts | Total No <br> of emplo- <br> yees | Scheduled Castes/ <br> Scheduled Tribes <br> employees. | Percentage |
| :--- | :---: | :---: | :---: |
| 1. Head Assistants | 7 | 1 | $14.29 \%$ |
| 2. Head Clerks. | 3 | - | Nil |
| 3. Statistical Assistants. | 17 | - | Nil |
| 4. Inspectors. | 184 | 22 | $1195 \%$ |
| 5. Assistants/Head Clerks/ | 71 | 4 | $5.7 \%$ |
| Accountant. | 580 | 90 | $15.5 \%$ |
| 6. Sub-1nspectors. | 13 | 1 | $7.69 \%$ |
| 7. Drivers. |  |  |  |

The Committee observed that the shortfall in these categories is on the very high side and particularly in the case of Inspectors, Assistant/Head Clerks/Accountants and Statistical Assistants is really alarming The Commtee farl to understand why suitable candidates could not be appointed against these posts The Committee feel that the Department had not made sincere efforts as there was no dearth of the Scheduled Castes and Scheduled

Tribes suitable candidates for these posts. The Committee further strongly recommend that earnest efforts be made to fill up the shortfall of representation in these categories of posts.

The Departmental Representative stated that the important Co-opera-Co-operative tive Instıtutıons, namely Haryana State Co-operative'Bank, Institutions Haryana State Land Mortgage Bank, Co-operative Consumers Federatıons, Marketıng Federations etc. have adopted Common Cadre Rules' for centralized recruitment. Through this process these instructions seek to fulfil the quota of reservation fixed for Scheduled Castes and Scheduled Tribes. The Committee recommend that the Department should onsure that these Co-operative Institutions give prescribed representation in employment to the members of Scheduled Castes and Scheduled Tribes.

The Department may also consider the desirability of manntaining a Roster by each Institution referred to above, depicting the upto date position regarding members of Scheduled Castes and Scheduled Tribes in the services of these institutions, so that the Department may be fully aware of the position of representation of Scheduled Castes and Scheduled Tribes.

The Committee further recommend that the $20 \%$ reservation for the members of Scheduled Castes and Scheduled Tribes in District Level Instıtutions of these apex bodies be also strictly enforced.

It came to the notice of the Committee that the recruitments $\overline{\text { Managers } 1}$ to the posts of Managers at 'District level Co-operative Institutons is being made. The Committee desired that the Department should ensure that the Scheduled Castes and Scheduled Tinbes get their prescribed reservation quota.

It was stated before the Committee that there is a provision of one Board of Member belonging to the Scheduled Castes in the composiDirectors tion of the Board of Directors. If any such person is not elected in the normal process as a Member than the Registrar has the power to co-opt one person belonging to the Scheduled Castes. The Committee recommend that the relevant provision of the Act should be strictly enforced and the Department should see that there is a representation of one person belonging to the Scheduled Castes in the Board of Directors of various Co-operative Institutions.

During the course of oral examination of the representatives of the Carrying for- $\mid$ Co-operation Department, the Committee were told that ward of posts the vacant posts meant for being filled up by persons beloning to the Scheduled Castes were sometımes filled by persons other than the Scheduled Castes because the candidates belonging to the Scheduled Castes with the requisite qualfications and experience were not available.

The Committee do not feel satisfied with the explanation given by the Co-operation Department and recommend that the vacant posts earmarked for the Scheduled Castes must be carried forward year to year for a period prescribed by the Government from tume to time.

## AUDIT SECTION

The Committee asked the Department to supply to them the statement showing the Reservation/Representation of persons belonging to the Scheduled Castes and Scheduled Tribes in the Audit Section of the Co-operation Department as on 31.10.1975. The Department supplied the requisite information as under :-

Categories as on 31.10 .1975 is as under :-

| Total Strength | No. of employees in position |  |  | Percentage of |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | S C | B.C. | Total | S.C. | B.C. | Total | Shortfall if any | Remarks |
| Class I. 1 | - | - | - | - | - | - | - | - |
| , II. 4 | 1 | - | 1 | 25\% | - | 25\% | - | - |
| , III. 431 | 67 | 35 | 102 | 15\% | 8\% | 23\% | 5\% | - |
| , IV 33 | 9 | 8 | 17 | 28\% | 24\% | 50\% | - | - |

(For detailed see appendix-IV)
The Committee observed that there is shortfall of $5 \%$ in representation in Class III posts. The Committce recommend that this shortfall be made up at a very early date.

## GENERAL RECOMMENDATIONS

The Prime Minister has given a great stress in her 20-point programme

Twenty point Programme. weaker section of the Society.

Instances have come to the notice of the Committee where persons taking loan of say Rs. $500 /$ had to pay $3 / 4$ times of the amount, including interest, at the time of re-payment. The Committee recommend that in no case recovery be made where the loanee has already paid double the amount of the principal, including interest thereon.
2. During the course of oral examination the departmental representatives stated that sufficient loan is not advanced to the members of the Scheduled Castes/Scheduled Tribes and weaker section of the Socrety for non-agricultural purposes because the Reserve Bank of India does not refinance for non-agricultural purposes. The Committee are not satisfied with the reply given by the Department and recommend that in view of the 20-point programme launched by the Prime Minıster, the Government should devise ways and means for providing credit facilities to the members of the Scheduled

Castes/Scheduled Tribes and weaker section of the Society on easy and simple conditions for non-agricultural puiposes also so that they could carry out their day to day professions.
3. During the course of oral examination it was stated by the departmental representatives that separate agricultural credit Co-operative Societies of the members belonging to Scheduled Castes/Scheduled Tribes do not exist in the State nor they are given any encouragement for forming such credit socleties

The Committee feel that persons belonging to Scheduled Castes joining the membership of the genetal societies alongwith persons of other castes are not recerving due shares and advantage from these societios. The Committee, therefore, recommend that separate Harijan credit co-operative and other multipurpose societies should be formed and they be extended easy credit facilities to promote their trades.
"APPENDICES"

## APPENDIX (i)

Statement showing the percentage of posts held by the S.C./S.T. in each Category of posts in each class in respect of Haryana State Electricity Board

| Sr. Name of posts Class/ <br> No. Category-wise | Total posts held as on 31-3-1975 | Post held by the S.C./S.T. as on 31-3-75 | Percentage |
| :---: | :---: | :---: | :---: |
| 12 | 3 | 4 | 5 |
| Class-I Posts |  |  |  |
| 1 Chief Engineer | 2 | - | - |
| 2 Chief Accounts Officer | 1 | - |  |
| 3 Chref Auditor | 1 | - | - |
| 4 Financial Advisor | 1 | - | - |
| 5 Secretary | 1 | - | - |
| 6 Deputy Secretary | 3 | 一 |  |
| 7 S E./Project Officer | 21 | - |  |
| 8 Director Research | 1 | - | - |
| 9 Viglance Officer | 1 | - | - |
| 10 Executive Eagineer | 96 | - | - |
| 11 Architect | 1 | - | - |
| 12 Chref Medical Officer | 1 | - | - |
| 13 Semor Accounts Officer | 6 | - | - |
| 14 Under Secretary | 7 | - | - |
| 15 Accounts Officer | 24 | - | - |
| 16 Assistant Engineer Class-I | 100 | - |  |
| 17 Assistant Engineer Class-II | 312 | 3 | 0.96 |
| 18 Assistant Director Research | 4 | - | - |
| 19 Assistant Power Controller | 4 | - | - |
|  | 587 | 3 | 0.51 |

## Class-II Posts

Junıor Engineer
Circle Supdt
Circle Head Draftsman
SAS Accountant
Doctor (Part-time)
Chref Draftsman
Superintendent
Asstt Viglance Officer
Chief Security Officer
Public Relations Officer
Industrial Relations Officer
Statistical Officer
Medical Officer
Law Officer
15 Assistant Architect
16 Deputy Superintendents
17 Private Secretary
18 Master Foreman
19 Senior Arch. Draftsman
20 Boilor Controller
21 Graduate Technical Assistant
Chemist


|  |  |  |  |  |
| :--- | :--- | :--- | :--- | :--- |
|  | 2 | 3 | 4 | 5 |

## Class-III Posts

| 1 | Divisional Accountant | 54 | - | - |
| :---: | :---: | :---: | :---: | :---: |
| 2 | Head Clerk | 56 | — | - |
| 3 | Head Draftsman | 62 |  |  |
| 4 | Line.Supdt / Foreman | 674 | 28 | 415 |
| 5 | Asstt Foreman | 770 | 69 | 8.96 |
| 6 | Linesman. | 2763 | 402 | 14.55 |
| 7 | Assistant Linesman | 6126 | 1216 | 1985 |
| 8 | Sub Station Operator | 136 | 2 | 147 |
| 9 | Sub Station Attendant | 232 | 8 | 345 |
| 10 | Asstt Sub Station Attendant | 245 | 14 | 571 |
| 11 | Shift Attendant | 537 | 53 | 987 |
| 12 | Junior/Senior Stenographer | 137 | 1 | 073 |
| 13 | Commercial/Circle Assistant | 135 | 1 | 074 |
| 14 | Upper Division Clerk | 1050 | 80 | 762 |
| 15 | Lower Division Clerk | 1751 | 212 | 1211 |
| 16 | Cashier | 77 | 6 | 7.79 |
| 17 | Meter Reader | 582 | 75 | 1289 |
| 18 | Driver | 284 | 24 | 8.45 |
| 19 | Cable Jointer | 28 | 2 | 714 |
| 20 | Installation Inspector | 25 | - | - |
| 21 | Sectional Officer (Civil) | 97 | - |  |
| 22 | Electrical Mistry | 26 | 1 | 3.85 |
| 23 | Draftsman | 175 | 10 | 571 |
| 24 | Junior Draftsman | 54 | - | - |
| 25 | Telephone Áttendant | 5 | - |  |
| 26 | Boiler Attendant | 11 | 1 | 909 |
| 27 | Boiler Foreman | 1 | - |  |
| 28 | Boiler Operator | 4 | - | - |
| 29 | Turbine Foreman | 1 | - | - |
| 30. | Turbine Operator | 1 | - | 一 |
| 31 | Machune Operator | 2 | 一 | - |
| 32 | Dispenser | 8 | - |  |
| 33 | Bill Distributor | 391 | 59 | 15.09 |
| 34 | Cable Jointer Mate | 13 |  | - |
| 35 | Test Inspector | 31 | - | - |
| 36 | Telephone Supervisor | 20 |  |  |
| 37 | Telephone/Radıo Mechanic | 32 | 2 | 625 |
| 38 | Lab. Assistant | 17 | - | - |
| 39 | Instrument Mechanic | 9 | - |  |
| 40. | Meter Mechanic | 14 | 1 | 7.14 |
| 41 | Carrier Attendant | 38 | 2 | 5.26 |
| 42 | Special Foreman | 17 | 1 | 5.88 |
| 43 | Technical Assistant | 20 | - | - |
| 44 | Junior Accountant | 2 |  |  |
| 45 | Assistant Storekeeper | 13 | 1 | 7.69 |
| 46 | Storekeeper | 19 |  | - |
| 47 | Azo Prınter | 1 |  |  |
| 48 | Fitter | 15 | 1 | 6.67 |
| 49 | Head Mistry | 14 | 2 | 1429 |
| 50 | Electrician | 6 | 1 | 16.67 |
| 51 | Welder | 3 | 1 | 33.33 |
| 52 | Mistry | 10 | 3 | 3000 |
| 53 | Head Storekecper/Stock Verifier | 12 | - |  |
| 54 | Steno-typist | 19 | - |  |
| 55 | Store Munsh1 | 3 |  |  |
| 56 | Telephonist | 7 |  |  |
| 57 | Receptionist/Telephone Operator | 6 | 1 | 166 |
| 58 | Project Operator | 1 |  |  |
| 59 | Photographer | 1 |  |  |
| 60 | Information Assistant | 1 | - |  |
| 61 | Sub Inspector Welfare | 3 |  |  |
| 62 | Publicity Supervisor | 1 | - |  |


| 1 | 2 | 3 | 4 | 5 |
| :---: | :---: | :---: | :---: | :---: |
| 63 | Junior Librarian | 1 | - |  |
| 64 | Labour \& Welfare Inspector | 4 | 1 | 25.00 |
| 65 | Duplicatıng Machine Attendant | 5 | 1 | 20.00 |
| 66 | Typewriter Mechanic | 5 | - | - |
| 67 | Restorer | 7 | - | - |
| 68 | Auto Mechanic | 1 | - | - |
| 69 | Photedar | 1 | - |  |
| 70 | Assistant (Head Office) | 191 | 11 | 5.76 |
| 71 | P As. | 3 | - |  |
| 72 | Security Officer | 7 | 1 | 14.29 |
| 73 | Security Havildar | 27 | 2 | 7.41 |
| 74 | Security Guards | 250 | 23 | 9.20 |
| 75 | Hındı Instructor | 1 | 一 | 9.20 |
| 76 | Editing Assistant | 1 | - | - |
| 77 | Assistant Law Officer | 7 | - |  |
| 78 | Assistant Boder Controller | 6 | - |  |
| 79 | Thermal Supervisor | 134 | 6 | 448 |
| 80 | Turner | 2 | - | - |
| 81 | Pattern Maker | 1 | - | - |
| 82 | Hammerman | 2 | - | - |
| 83 | Driver-cum-Attendant | 2 | - | - |
| 84 | Mason | 3 | - | - |
| 85 | Assistant Chemist | 4 | - |  |
| 86 | Fireman | 5 | 2 | 40.00 |
| 87 | Caspenter | 3 | - |  |
| 88 | Special Cable Jointer | 1 | - | - |
| 89 | Blacksmith | 2 | - | 一 |
| 90 | Emergency Accountant | 1 | - | - |
| 91 | Jr. Arch Draftsman | 2 | - | - |
| 92 | Auto Mistry | 1 | - | - |
| 93 | Auto Foreman | 1 | - | - |
|  |  | 17529 | 2327 | 1328 |

## Class-IV Posts

| 1 | Havildar | 30 | 5 | 16.67 |
| :--- | :--- | ---: | ---: | ---: |
| 2 | Daftry | 21 | - | -12 |
| 3 | Peon/Ferro Khalasi | 857 | 181 | 21 |
| 4 | Chowkıdar | 277 | 83 | 29.96 |
| 5 | Sweeper | 12 | 12 | 10000 |
| 6 | Tradesman Mate/Store Mate | 195 | 33 | 1692 |
| 7 | Cook | 2 | - | - |
| 8 | Bearer | 1 | - | - |
| 9 | Lab. Attendant | 16 | - | - |
| 10 | Store Attendant | 1 | - | - |
| 11 | Malı | 7 | 5 | 71.43 |
| 12 | Record Lifter | 1 | - | - |
| 13 | Peon-cum-Glass Cleaner | 3 | - | - |
| 14 | Cycle Attendant | 2 | - | - |
| 15 | Sweeper-cum-Chowkidar | 1 | 1 | 10000 |
| 16 | Peon-cum-Sweeper | 1 | 100.00 |  |
|  |  | 1427 | 321 | 22.49 |

Abstract

| Class | Total No of <br> employees | No of Sche- <br> duled Castes/ <br> Tribes <br> employees |  |
| :--- | :---: | :---: | :---: |
| 1 | 2 | 3 | Percen- <br> tage |
| Class-I | 587 | 3 | 051 |
| Class-II | 249 | 8 | 321 |
| Class-III | 17529 | 2327 | 1328 |
| Class-IV | 1427 | 321 | 2249 |
|  | -19792 | 2659 | 13.43 |

Note :-This includes 13 sweepers/Sweeper-cum-Chowkidar.
APPENDIX-II
Statement showing the number of posts filled in during 1972-73, 1973-74 and 1974-75 through advertisement or other-wise.

| Sr Staff (Category-wise/year-wise) No. | Posts filled through |  | No. of candidates -applied for |  | No. of candidates selected and appointed |  | Percentage |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Advertisement | Other-wise | Others | Scheduled Castes/S.T. | Others | Scheduled Castes/S.T. |  |
| 1 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| $\begin{aligned} & \text { Year 1972-73 } \\ & \text { Class I } \end{aligned}$ |  |  |  |  |  |  |  |
| 1. Executive Engineer | - | 4 | - | - | 4 | - | - |
| 2. Assistant Engineer | - | 8 | 22 | - | 7 | 1 | 1429 |
| Class II |  | , |  |  |  |  |  |
| 1. S A.S. Accountant | - | 7 | - | - | 7 | - | - |
| 2. G.T. As. | - | 4 | - | - | 4 | - | - |
| Class III |  |  |  |  |  |  |  |
| 1. Head Draftsman | - | 2 | - | . - | 2 | - | - |
| 2. Shift Attendents | - | 50 | 52 | 17 | 42 | 8 | 19.05 |
| 3. Upper Division Clerk | 21 | 23 | - | - | 41 | 3 | 732 |
| 4. Assistant Lineman | - | 443 | - | - | 333 | 110 | 31.23 |
| 5. Bill Distributor | - | 4 | 4 | 1 | 3 | 1 | 33.03 |


| 12 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Class III |  |  |  |  |  |  |  |
| 6. Junior Draftsman | - | 21 | - | - | 18 | 3 | 1667 |
| 7. Lower Division Clerk | 57 | 40 | - | - | 81 | 16 | 1975 |
| 8. Drivers | 1 | 1 | 8 | 1 | 1 | 1 | 5000 |
| 9. Assistant Store Keeper | - | 3 | - | - | 3 | - | - |
| 10. Carıer Attendant | - | 5 | - | - | 5 | - |  |
| 11. Divisional Accountant | - | 17 | - | - | 17 | - | - |
| 12. Typerwnter Mechanic | - 2 | - | - | - | 2 | - | - |
| 13. Securrity Guard | - | 13 | - | - | 13 | - | - |
| 14. Sr Scale Steno-grapher | - | 1 | - | - | 1 | - | - |
| Class IV |  |  |  |  |  |  |  |
| 1. Peon | - | 33 | 11 | 8 | 28 | 5 | 1786 |
| 2. Chowkkdar | - | 2 | 1 | - | 1 | 1 | 50.00 |
| 3. Store Mates | - | 3 | - | - | 3 | - | - |
| 4. Lab. Attendant | - | 5 | - | - | 5 | - | - |
| 5. Peon cum-Chowkidar | - | 7 | 6 | 2 | 5 | 2 | 4000 |
| 6 T-Mate | - | 4 | - | - | 0 | 4 |  |
| 7. Cycle Attendant | - | 2 | - | - | 2 | - | - |



| $1 \quad 2$ | 3 | 4 | 5. | 6 | 7 : | 8 | 9 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 10. Divisional Accountant | - | 4 | - | - | 4 | - | - |
| 11. Driver | - | 2 | 13 | - | 2 | - | - |
| 12. Pharmacist | 5 | - | 7 | - | 5 | - | - |
| 13. Assistant Law Officer | 6 | - | 39 | 6 | 6 | - | - |
| 14. Security Guard | - | 14 | - | - | 14 | - | - |
| 15. Type writer Mechanic | 1 | 1 | - | - | 2 | - | - |
| 16. Jr. Scale Steno grapher | - | 7 | - | - | 7 | - | - |
| 17. UD.C. | - | 60 | - | - | 55 | 5 | 9.09 |
| 18. Jr Accountant | - | 2 | - | - | 2 | - | - |
| 19. Draftsman | - | 2 | - | - | 2 | - | - |
| 20. Sectional Officer (Civil) | - | 8 | - | - | 8 | - | - |
| 21. Steno-Typist | - | 2 | - | - | 2 | - | - |
| Class IV |  |  |  |  |  |  |  |
| "1. Peon | - | 46 | - | - | 37 | 9 | 24.32 |
| 2. Store Mate | - | . 7 | - | - | 7 | - | - |
| 3. Laboratory Attendant | - | 3 | - | - | 3 | - | - |
| 4. Chowkidar | - | 20 | - | - | 18 | 2 | 11.11 |
| 5. Sweeper | - | 1 | - | - | - | 1 | 10000 |
| - 6. Daftry | - | 1 | $-$ | - | 1 | - | -45. |
| - 7. Peon-cun-Chowkidar | - | 16 | 12 | 6 | 11 | 5 |  |
| 8. Cycle Attondānt | - | 1 | - | - | 1 | - | - |


22.

1


## APPENDIX-III

| $\cdots \underset{\substack{\text { Sr. } \\ \text { No. }}}{ }$ | Sanctioned strength | Regular |  | Ad-hoc |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | S/C | Other | S/C | Other |
| 1 Registiar | 1 | 1 | - | - | - |
| 2 Joint Registrars | 3 | 1 | 1 | - | - |
| 3 Deputy Regıstrars | 7 | 2 | 5 | - | - |
| 4 Principal (C T.I.) | 1 | - | 1 | - | - |
| 5 Assistant Registıars | 28 | 1 | 27 | - | - |
| 6 Establishment Officer | 1 | - | 1 | - | - |
| 7 Tanning and Leather Expert | 1 | - | 1 | - | - |
| 8 Statistical Officer | 1 | - | 1 | - | - |
| 9 Deputy Superintendent Police | 1 | - | 1 | - | - |
| 10 Probationary Assistant Registrars | 10 | 2 | 4 | - | - |
| 11 Lecturers | 5 | 2 | 3 | - | - |
| 12 Superintendent | 1 | - | 1 | - | - |
| 13 Leather Supervisors | 2 | 1 | - | - | - |
| 14 Head Assistants | 7 | 1 | 6 | - | - |
| 15 Head Clerks (225-500) | 3 | - | 3 | - | - |
| 16 Assistant Accounts Officer | 1 | - | 1 | - | - |
| 17 Statistıcal Assıstants | 17 | - | 14 | - | - |
| 18 Inspectors | 184 | 22 | 160 | - | - |
| 19 Inspector (Polce) | 2 | - | 2 | - | - |
| 20 Assistants/Head Clerks/Accountants | 71 | 4 | 64 | - | - |
| 21 Senor Scale Steno | 2 | - | 2 | - | 一 |
| 22 Jumor Scale Steno | 6 | 2 | 4 | - | - |
| 23 Sub-Inspectors | 580 | 88 | 459 | 2 | 20 |
| 24 Constable Police | 12 | 2 | 9 | - | - |
| 25 Legal Assistant | 1 | - | 1 | - | - |
| 26 Leather designer | 1 | 1 | - | - | - |
| 27 Helper to leather designer | 1 | 1 | - | - | - |
| 28 Clerks/Steno-typısts | 377 | 64 | 248 | 4 | 26 |
| 39 Care taker | 1 | 1 | - | - | - |

## 26

| Sr . No. | Category | Sanctioned strength | Regular |  | Ad-hoc |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | S/C | Other | S/C | Other |
| 30 | Restorer | 1 | - | -1 | - | - |
| 31 | Drivers | 13 | 1 | 9 | - | - |
| 32 | Class IV Employees | 285 | 63 | 196 | 1 | 1 |
|  | Grand Total | 1627 | 260 | 1225 | 7 | 47 |

Against the total strength of 1627 employees belonging to all categories of the depaitment, 267 employees belong to scheduled castes It means there are $16 \%$ in scheduled castes employees.of the total strength. The category-wise detan of the staff position is given in Annexure ' $A$ ' (iv).

## APPENDIX IV

| $\begin{aligned} & \hline \mathrm{Sr} \\ & \text { No. } \end{aligned}$ | Category of post | Sanctioned strength | Scheduled Castes | Backward Class | Others |
| :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | Class I |  |  |  |  |
|  | Chief Auditor | 1 | 6 | - | 1 |
| 2 | Class II |  |  |  |  |
|  | Audt Officers | 4 | 1 | - | 3 |
| 3 | Class III |  |  |  |  |
|  | Senior Auditors | 22 | 2 | 1 | 19 |
| 4 | Inspectors (Audit) | 44 | 3 | 3 | 38 |
| 5 | Junior Auditors | 25 | 4 | 2 | 19 |
| 6 | Steno Typists | 6 | 2 | - | 4 |
| 7 | Head Clerks | 3 | 1 | - | 2 |
| 8 | Head Assistant | 1 | - | - - | 1 |
| 9 | Sub Inspectors (Audit) | 278 | 31 | 23 | 224 |
| 10 | Clerks | 48 | 8 | 4 | 36 |
| 11 | Assistant Accounts Officer | 1 | - | - - | 1 |
| 12 | Ass.atants ${ }^{\text {Total }}$ | 3 | - | - - | 3 |
|  |  | 436 | 52 | 33 | 351 |
|  |  | 16 Schedul pectors (Aud by the S.S.S in the Coope not include | ed Castes it) cand Board Ha d in the ab | \& two Backw idates recen aryana are aning Instrtu bove figures. | Classe recom er goin Rohtak |

## Class IV

1 Peons \& Swcepers
33
9
8
16
4521-HI.V.S -H.G.P., Chd.
(C) (1976)

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